Annexure -

Name of the Corporate Debtor: Maharaja Theme Parks and Resorts Private Limited

Date of Commencement of Liquidion: 6-9-2022 (SupremeCourt Order date)

List of Stakeholders as on: 26-11-2024

List of Operational Creditors (Employees)

List of other Stakeholders (Other than Financial Creditor / Operational Creditor)

1				Details of the Claim		Details of claim admitted								
	Sl.No	Name of the Authorised representative if any	Name of Employee	receipt of the	Amount	Amount of claim admitted	Nature of Claim	Whether related party?	% of voting share in CoC if applicable	Amount of Contingent Claims	Amount of any mutual dues, that may be set off	Amount of claim under	Amount of claim not admitted	Remarks if any

NIL